

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 10
IA No. 173/JPR/2024
IB No. 45/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

M/s Rajputana Constructions Pvt. Ltd.

... Operational Creditor

Versus

Flamingo Landbase Pvt. Ltd.

... Corporate Debtor

Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor: Prashant Agarwal, PCS

For the Corporate Debtor : Mitesh Sharma, Adv.

ORDER

IA No. 173/JPR/2024

Heard Mr. Prashant Agarwal, PCS appearing on behalf of the Applicant. Mr. Mitesh Sharma, Adv. appeared on behalf of R-2 (ICICI Bank) sought time to file reply. Reply, if any, may be filed within two weeks, with an advance copy to the opposite counsel. None appeared for the Income Tax Department (R-1) today. If there is no representation on behalf of R-1, on the next date of hearing, the matter will be proceeded ex-parte. List the matter on 17.05.2024.

-Sd-

(Rajeev Mehrotra)
Technical Member

-Sd-

(H.V. Subba Rao)
Judicial Member

April 26, 2024

M.S.